

**IN THE COURT OF NATIONAL GREEN TRIBUNAL DELHI.**

**CASE NO. 302/2022**

**APPLICANT'S SUBMISSION OF NEW DEVELOPMENTS IN THE CASE AND  
WITHDRAWAL OF ORIGINAL APPLICATION.**

MOST RESPECTFULLY SHOWETH :-

1. That the Applicant wants to bring in the notice of Hon'ble Court the following new developments happened in the case after the first hearing conducted by the Hon'ble Court on 05-05-2022,
2. That the Applicant wants to inform the Hon'ble Court that on 10-05-2022 acting on Applicant's application to Respondent No.2 for the release of our car No. DL2CAF2032 the Respondent No. 2 called the Respondent No. 1 and after discussing with him the Respondent No. 2 verbally asked the Respondent No. 1 to release the car to the Applicant on production of required undertaking and providing photos of parking space available in the premises by the Applicant.
3. That on 10-05-2022 the Applicant for getting back his car from the Respondent No.1 provided all the documents and undertaking to the Respondent No. 1 for the release of the car which was taken by the Respondent No. 1 on 19-04-2022 without informing the Applicant.

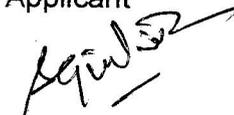
4. That on 11-05-2022 Respondent No. 1 released the car no. DL2CAF2032 to the Applicant vide letter No. PTPL/MCD/2022-23/009 Dated 11-05-2022 and asked the Applicant to collect the car from their scrap yard. Photocopy of the letter attached as Annexure No. 1
5. That the Applicant collected the car from the scrap yard of the Respondent No.1 the same day i.e 11-05-2022.
6. That as the prayers of the Applicant in the original Application to the Hon'ble Court for release of car has been fulfilled by the Respondents the Applicant does not wish to pursue the case further in this regard. Therefore, the Applicant request the Hon'ble Court to please consider the prayer for release of car as withdrawn.

With great regards to the Hon'ble Court.

Dated : 23-05-2022

Delhi.

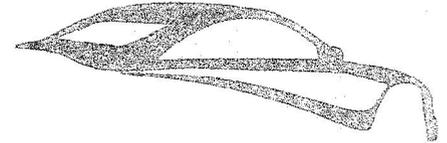
Applicant



Sanjeev Gupta

134, Sharda Niketan,

Pitampura, Delhi-110034



**PINEVIEW**  
TECHNOLOGY PVT. LTD.

**Govt. Authorised ELV Scraper**

Corporate Office : 901, D-Mall,  
Netaji Subhash Place, N.D.-34  
Ph. : 011-41604027

PTPL/MCD/2022-23/009

Saturday, May 11, 2022

Mr. Sanjeev Gupta,

134, Sharda Niketan,

Delhi 110034

Sub: Releasing of your car bearing your registration no. DL2CAF2032

Dear Sir,

This has the reference of your communication dated 10.05.2022 for releasing your car mentioned above.

Please collect the car from our scrap yard.

For Pineview Technology Private Limited

Authorized Signatory